## **RAJASTHAN HIGH COURT, JODHPUR**

## NOTIFICATION

No.Estt.(RJS)/33/2024

Date:- 16.04.2024

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules 2010, vacancies in the District Judge Cadre for the year 2024-25 are hereby notified as under :-

Total Vacancies = (38+03*)	41
Vacancies for Direct Recruitment	03
Vacancies for promotion by Limited Competitive Examination	02

Vacancies for Regular Promotion 33

Note:-\*03 future vacancies are not assigned to any category for the present. However, this will be assigned as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise as per resolution of Hon'ble Full Court dated 24.05.2012.

BY ORDER,

GSmuch.

## No.RJS-Estt.B2(i)/03/2024/1717

REGISTRAR GENERAL 16/14/Locy Copy forwarded to the following for information:-

- 1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- The Secretary to the Government of Rajasthan, Department of З. General Administration (Gr.2), Jaipur.
- The Secretary, Lokayukta, Sachivalaya, Jaipur. 4.
- 5. The Accountant General, Rajasthan, Jaipur.
- 6. The Registrar(Vig.) /(Examination) (Admn.)/ (Rules)/(Class.), OSD(F&I)/OSD, Rajasthan High Court, Jodhpur.
- The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, 7. Rajasthan High Court, Jodhpur/Jaipur.
- The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with 8. the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- All Jt. Registrar /Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur. 9.
- 10. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11. All the District & Sessions Judges.
- 12. All Hon'ble Judges at Jodhpur through P.S.
- 13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

CASIM-l. **REGISTRAR GENERAL** 16/11/2000